NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.148/ BB/ 2017	-	For filing additional information as required by registry	252(3)	Skylux Telelink Pvt. Ltd., Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
23	Skylux Teleli Sank Bilore		Sabli
	Rept. By		
	Sankalja	Asocialis	

Counsel for Petitioner is present. Again she requested time to furnish additional information required by the Tribunal. List it on 17/11/2017.

Member (T)

E- Dandy & ORDER

Member (J)